

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3061
ANSWERED ON 22.03.2022

STREET LIGHTING OF VILLAGES

3061. SHRI MAHESH SAHOO:

Will the Minister of Panchayati Raj be pleased to state:

- (a) whether the Government has provided funds for street Lighting of villages and if so, the details of fund allocated during each of the last five years, particularly in the State of Odisha;
- (b) the number of villages of the State of Odisha where streetlighting of villages have been completed and the number of villages yet to be completed, share district-wise list; and
- (c) whether there is any time-frame for providing street lights in all the villages of the State, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Under the Fourteenth Finance Commission (XIV FC) award for the period of 2015-2020, grants to the tune of Rs. 2,00,292.20 crore were allocated to Gram Panchayats (GPs) in 26 States including Odisha. The grant was provided to GPs for delivering basic services including street-lighting. Under Fifteenth Finance Commission (XV FC), Grants to the tune of Rs. 60,750 crore are allocated for the interim period FY 2020-21 and Rs.2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States. The Grants are in two parts namely Basic (Untied) Grants and Tied Grants. The Untied Grants can be utilised for felt needs on 29 subjects enshrined under Schedule XI of the Constitution including street lighting. The details of fund allocated under Central Finance Commission during last five years to all States including Odisha is given at **Annexure-I**.

Further, the State Government of Odisha has informed the allocation of following funds towards installation of street lighting in villages during the last five years under State Finance Commission.

(Rs. in crore)

F.Y.	2016-17	2017-18	2018-19	2019-20	2020-21
Funds	38.75	51.87	65.00	78.13	56.66

(Source: Information provided by the State Government of Odisha)

(b) District-wise details of street lighting completed villages in the state of Odisha are given in **Annexure-II**, as received from the State Government of Odisha.

(c) The State Government of Odisha has informed that time frame has been fixed for the financial year 2025-26 under the 5th State Finance Commission for providing street lights in all villages of State of Odisha.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3061 answered on 22.03.2022

The details of fund allocated under Central Finance Commission for Rural Local Bodies during the last five years to all States including Odisha.

(Rs. In crore)

Sl. No.	State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	1463.45	1686.85	1947.32	2622.13	2625.00
2	Arunachal Pradesh	138.66	159.82	184.49	248.44	231.00
3	Assam	915.98	1055.80	1218.82	1641.19	1604.00
4	Bihar	3554.23	4096.80	4729.38	6368.25	5018.00
5	Chhattisgarh	886.82	1022.18	1180.02	1588.94	1454.00
6	Goa	22.62	26.07	30.1	40.53	75.00
7	Gujarat	1460.18	1683.08	1942.96	2616.26	3195.00
8	Haryana	656.72	756.98	873.86	1176.68	1264.00
9	Himachal Pradesh	306.05	352.76	407.24	548.36	429.00
10	*Jammu & Kashmir	585.73	675.15	779.40	1049.49	-
11	Jharkhand	1022.53	1178.63	1360.62	1832.12	1689.00
12	Karnataka	1570.77	1810.55	2090.1	2814.39	3217.00
13	Kerala	679.40	783.12	904.03	1217.3	1628.00
14	Madhya Pradesh	2292.46	2642.40	3050.41	4107.48	3984.00
15	Maharashtra	2542.61	2930.76	3383.28	4555.70	5827.00
16	Manipur	34.84	40.16	46.36	62.43	177.00
17	#Meghalaya	-	-	-	-	182.00
18	#Mizoram	-	-	-	-	93.00
19	#Nagaland	-	-	-	-	125.00
20	Odisha	1496.64	1725.11	1991.48	2681.59	2258.00
21	Punjab	691.84	797.45	920.58	1239.58	1388.00
22	Rajasthan	2305.52	2657.47	3067.8	4130.90	3862.00
23	Sikkim	25.11	28.95	33.41	44.99	42.00
24	Tamil Nadu	1484.31	1710.90	1975.07	2659.50	3607.00
25	Telangana	908.99	1047.75	1209.53	1628.68	1847.00
26	Tripura	56.76	65.43	75.53	101.71	191.00
27	Uttar Pradesh	6050.02	6973.57	8050.34	10840.04	9752.00
28	Uttarakhand	318.37	366.97	423.64	570.44	574.00
29	West Bengal	2399.91	2766.26	3193.39	4300.01	4412.00
	Total	33870.52	39040.97	45069.16	60687.13	60750.00

* Jammu & Kashmir became Union Territory from the year 2019-20

Funds under XIV FC not recommended to Non-Part IX States

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3061 answered on 22.03.2022

District-wise status under Street Lighting System

Sl. No.	District	No. of Villages	No. of villages completed
1	Anugul	1889	871
2	Balangir	1792	830
3	Baleshwar	2938	1311
4	Bargarh	1214	587
5	Baudh	1188	576
6	Bhadrak	1321	632
7	Cuttack	1962	902
8	Debagarh	879	447
9	Dhenkanal	1213	587
10	Gajapati	1618	757
11	Ganjam	3234	1446
12	Jagatsinghapur	1296	622
13	Jajapur	1794	831
14	Jharsuguda	356	227
15	Kalahandi	2258	1026
16	Kandhamal	2591	1166
17	Kendrapara	1549	728
18	Kendujhar	2132	973
19	Khordha	1562	734
20	Koraput	2049	938
21	Malkangiri	1058	522
22	Mayurbhanj	3970	1745
23	Nabarangapur	898	455
24	Nayagarh	1701	792
25	Nuapada	670	359
26	Puri	1713	797
27	Rayagada	2673	1200
28	Sambalpur	1321	632
29	Subarnapur	966	483
30	Sundargarh	1778	824
	Total	51583	24000